

**SCHEDULE II**

**FORM D**

**PROOF OF CLAIM BY FINANCIAL CREDITORS**

(Under Regulation 18 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

12/07/2022

To  
The Liquidator  
Mummaneni Vazra Laxmi  
Flat No. 107, V V Vintage Residency,  
Somajiguda, Hyderabad - 500082

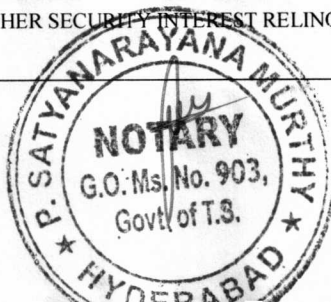
From  
Abhirama Steels Limited Represented by its Resolution Professional  
Sy. No. 272/1, Chityal Village Pargi Mandal,  
Vikarabad Dist., Hyderabad TG 501501

**Subject:** Submission of proof of claim in respect of the liquidation of PVK Engineers Private Limited under the Insolvency and Bankruptcy Code, 2016.

Madam,

Abhirama Steels Limited hereby submits this proof of claim in respect of the liquidation of PVK Engineers Limited. The details for the same are set out below:

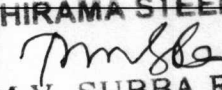
1.	NAME OF FINANCIAL CREDITOR  (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION, IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	ABHIRAMA STEELS LIMITED
2.	ADDRESS AND EMAIL OF FINANCIAL CREDITOR FOR CORRESPONDENCE.	Sy. No. 272/1, Chityal Village Pargi Mandal, Vikarabad Dist., Hyderabad TG 501501 ip.abhiramasteels@gmail.com
3.	TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS AT THE LIQUIDATION COMMENCEMENT DATE AND DETAILS OF NATURE OF CLAIM (WHETHER TERM LOAN, SECURED, UNSECURED)	Principal: 22,20,02,008 Interest: 6,35,21,178 Total: 28,55,23,186
4.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	Loan Agreement dated 10/10/2017; and correspondence between the parties
5.	DETAILS OF ANY ORDER OF A COURT OF TRIBUNAL THAT HAS ADJUDICATED ON THE NON-PAYMENT OF DEBT	Nil
6.	DETAILS OF HOW AND WHEN DEBT INCURRED	10/10/2017 for Turnkey Project
7.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE FINANCIAL CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	NIL
8.	DETAILS OF ANY SECURITY HELD, THE VALUE OF THE SECURITY, AND THE DATE IT WAS GIVEN	NIL
8A.	WHETHER SECURITY INTEREST RELINQUISHED	YES / NO



**For ABHIRAMA STEELS LTD.**

**P. M. V. SUDHAKARAO**  
Resolution Professional  
IP Regn. No: IBB/PA-002/  
IP.00974/2019-20/13001

9.	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	NIL
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE FINANCIAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED	Bank Account Name: Abhirama Steels LTD Bank Account Number:001400100003935 Name Of the Bank: The Agresen Co-operative Urban Bank Limited Branch: Siddiamber Bazar ,Hyderabad IFSC Code: HDFC0CAUB01
11.	LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM.	Copy of Loan Agreement Copy of Correspondences

<b>For ABHIRAMA STEELS LTD.</b>	
Signature of financial creditor or person authorised to act on his behalf (please enclose the authority if this is being submitted on behalf a financial creditor)	 <b>P. M. V. SUBBA RAO</b> Resolution Professional IP Regn. No. IBBI/PA-002/ IP.NQ0924/2019-20/13001
Name in BLOCK LETTERS: RESOLUTION PROFESSIONAL(	Poluri Maruti Venkata Subbarao)
Position with or in relation to creditor:	FINANCIAL CREDITOR
Address of person signing: Flat No. 301, Chapa's Prashanthi Niketan, Street No. 4, H.No. 1-10-17, Ashok Nagar Circle, Ashok Nagar, Hyderabad - 500020	

\*PAN, Passport, AADHAAR Card or the identity card issued by the Election Commission of India.

#### AFFIDAVIT

I, Poluri Maruti Venkata Subbarao, currently residing at Flat No. 301, Chapa's Prashanthi Niketan, Street No. 4, H.No. 1-10-17, Ashok Nagar Circle, Ashok Nagar, Hyderabad - 500020, do solemnly affirm and state as follows:

1. PVK Engineers Private Limited, the corporate debtor was, at the liquidation commencement date 09-06-2022, justly and truly indebted to us in the sum of Rs. Rs. 28,55,23,186.
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below:
  - a. Copy of Loan Agreement
  - b. Copy of Correspondences
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief.
4. In respect of the said sum or any part thereof, neither I, nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following: NIL

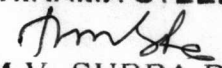
*[Please state details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim.]*

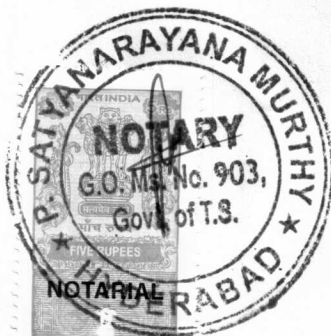
Solemnly, affirmed at Hyderabad on Tuesday, the 12th day of July 2022

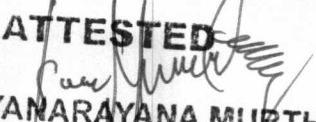
**For ABHIRAMA STEELS LTD.**

Before me,

Notary / Oath Commissioner.

  
**P. M. V. SUBBA RAO**  
Resolution Professional  
IP Regn. No. IBBI/PA-002/  
IP.NQ0924/2019-20/13001



**ATTESTED**  
  
**P. SATYANARAYANA MURTHY**  
NOTARY B.Com., LL.B.  
Block-28, Flat-12, MIG-II,  
Baghlingampally, Hyderabad-500 044,  
Appointed by the Govt. of T.S.

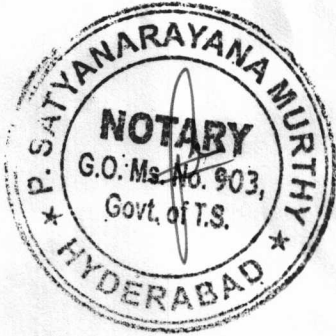
**VERIFICATION**

I, the Deponent hereinabove, do hereby verify and affirm that the contents of para to of this affidavit are true and correct to my knowledge and belief. Nothing is false and nothing material has been concealed there from.

Verified at Hyderabad on this 12 day of July 2022.

For ABHIRAMA STEELS LTD.

*P.M.V. Subba Rao*  
P.M.V. SUBBA RAO  
Deponent's signature  
Resolution No. 009/24/2019-20/13001  
IP Regn. No: IBBI/PA-002/  
IP.N00924/2019-20/13001



**ATTESTED**

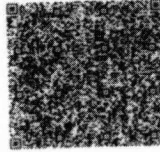
*P. Satyanarayana Murthy*  
P. SATYANARAYANA MURTHY  
B.Com., LL.B.  
NOTARY  
Block-28, Flat-12, MIG-II,  
Baghlingampally, Hyderabad-500 044,  
Appointed by the Govt. of T.S.



భారత ప్రభుత్వం  
Government of India



పోలూరి మారుతీ వెంకట సుబ్బా రావు  
Poluri Maruti Venkata Subba Rao  
పుట్టిన తేదీ/DOB: 01/07/1958  
పురుషుడు/ MALE



7930 5122 4417  
VID: 9117 0641 4661 8562

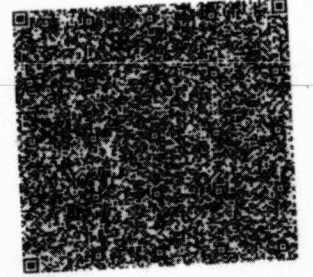
నా ఆధార్, నా గుర్తింపు



భారత విశిష్ట గుర్తింపు ప్రాధికార సంస్థ  
Unique Identification Authority of India

చిరునామా:  
S/O: పి వీ రాఘవ రావు, 1-7-12 ఫ్లాట్ నెం-408 చిప్పెందలే  
అపార్ట్ మెంట్స్, గోల్కొండ ఎక్స్ ప్రోజెక్ట్, ముషీరాబాద్, ఎన్ బి కే  
ఎస్టేట్ వెనుక, ముషీరాబాద్, హైదరాబాద్,  
తెలంగాణ - 500020

**Address:**  
S/O: P V Raghava Rao, 1-7-12 flatno-408  
chippendale apartments, golkonda X roads,  
musheerabad, back side N B K ESTATE,  
Musheerabad, Hyderabad,  
Telangana - 500020



QR Code with Photograph

7930 5122 4417  
VID: 9117 0641 4661 8562



help@uidai.gov.in

www.uidai.gov.in

Annex